

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO: 1133
TO BE ANSWERED ON 08.12.2023

VACANT POST IN ANGANWADI CENTRES

1133. SHRI DUSHYANT SINGH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Ministry has undertaken any thorough study on the status and challenges being faced by Anganwadi Centres (AWCs), Anganwadi Workers, if so, the details thereof;
- (b) whether the said report will be published by the Ministry, if not, the reasons therefor;
- (c) whether there are vacant positions in AWC at various levels;
- (d) if so, the details thereof, State-wise; and
- (e) the measures taken/being taken by the Government to fill up the said vacancies?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (e) Anganwadi Services under Mission Saksham Anganwadi and Poshan 2.0 is an ongoing scheme wherein continuous revamping and restructuring is undertaken for successful implementation of the scheme and to provide benefits to the end beneficiaries in an efficient manner. A third party evaluation of all Centrally Sponsored Schemes in Women and Child Development Sector including Anganwadi services was conducted by NITI Aayog in 2020. The evaluation found the relevance of Anganwadi Services scheme satisfactory. In the 15th FC, components of nutritional support for children below the age of 6 years, pregnant women and lactating mother, Adolescent Girls; Early Childhood Care and Education [3-6 years]; Anganwadi infrastructure including modern, upgraded Saksham Anganwadi has been reorganised under Mission Saksham Anganwadi and Poshan 2.0 for effective implementation of the scheme.

Anganwadi Services is a Centrally Sponsored scheme and the implementation of the scheme falls under the ambit of State Government/UT administration. The matter regarding filling up of vacant posts at various levels is taken up with the State Governments/ UT Administrations through sustained engagements/video conferences. Also, States/UTs are time and again requested not to involve Anganwadi Workers/Helpers in non scheme related work to prevent unnecessary burden on the incumbent staff.

The State/UT wise details of vacant positions in Anganwadi Centres at various levels is placed at Annexure A. Further, with a view to incentivize and encourage the

Anganwadi Workers and Anganwadi Helpers various steps/ initiatives have been undertaken including the following:

(i) Promotion: As per Saksham Anganwadi and Poshan 2.0 Guidelines issued by the Ministry, promotional opportunities for Anganwadi Workers have been enhanced. 50% posts of Anganwadi Workers shall be filled by promotion of Anganwadi Helpers with 5 years of experience and 50% posts of Supervisors shall be filled by promotion of Anganwadi Workers with 5 years of experience subject to fulfilment of other criteria.

(ii) Retirement date: States/ UTs have been requested to adopt a uniform retirement date i.e 30th April of each year with respect to Anganwadi Workers and Helpers to ensure proper human resource planning.

(iii) Educational Qualification: To ensure effective implementation of the ECCE programme under the scheme, the educational qualifications of both the Anganwadi Workers as well as Helpers has been enhanced to 12th Standard.

(iv) Leave: Anganwadi Workers have been allowed paid absence of 180 days of maternity leave, paid absence on abortion/ miscarriage once for 45 days. Also, 20 days annual leaves are permissible.

(v) Uniform: There is a provision for set of two uniforms (saree/suit per annum) to AWW/AWH.

(vi) Social Security Insurance Schemes: Insurance benefits have been provided to Anganwadi Workers and Helpers under Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) for life cover of Rs.2.00 lakh (covers life risk, death due to any reason) to AWWs/AWHs in the age group of 18 to 50 years and Pradhan Mantri Suraksha Bima Yojana for accidental cover of Rs.2.00 Lakh (accidental death and permanent full disability) /Rs.1.00 Lakh (partial but permanent disability) to AWWs and AWHs in the age group of 18-59 years.

Now, it has been decided to provide insurance cover under PMJJBY and PMSBY to AWWs/AWHs through their bank accounts and the funds towards premium payment released to the States/UTs on the prescribed cost sharing ratio under Anganwadi Services Scheme.

(vii) Insurance cover under Pradhan Mantri Garib Kalyan Package: Anganwadi Workers and Anganwadi Helpers who have been engaged with the Covid-19 related tasks, have been provided with insurance cover of Rs.50 lakh under "Pradhan Mantri Garib Kalyan Package" with certain conditions.

(viii) Pradhan Mantri Shram Yogi Maan-Dhan (PM-SYM): State Governments/UT Administrations have been requested to encourage eligible AWWs/AWHs to get themselves enrolled under the Pradhan Mantri Shram Yogi Mandhan (PM-SYM) Pension Scheme, which is a voluntary and contributory pension scheme for the unorganized sectors in the country to ensure old age protection.

ANNEXURE A

STATEMENT REFERRED TO IN REPLY TO PART (A) TO (E) OF LOK SABHA UNSTARRED QUESTION NO. 1133 TO BE ANSWERED ON 08.12.2023 REGARDING "VACANT POSITIONS IN ANGANWADI CENTRES"

S.No	State/UTs	Vacancy Position (As per APIP data 2023-24)	
		AWWs (No. of vacant positions)	AWHs (No. of vacant positions)
1	Andhra Pradesh	848	1561
2	BIHAR	0	2634
3	CHHATTISGARH	1698	2868
4	GOA	45	48
5	GUJARAT	1484	5123
6	HARYANA	1211	1815
7	JHARKHAND	635	646
8	KARNATAKA	184	4849
9	KERALA	0	0
10	MADHYA PRADESH	1414	2795
11	MAHARASHTRA	3962	16573
12	ODISHA	721	593
13	PUNJAB	1330	4874
14	RAJASTHAN	1314	1600
15	TAMIL NADU	8933	9665
16	TELANGANA	1777	7038
17	UTTAR PRADESH	25665	34835
18	WEST BENGAL	15030	19972
19	DELHI	463	223
20	PUDUCHERRY	0	0
21	HIMACHAL PRADESH	283	593
22	JAMMU & KASHMIR	2526	3261
23	UTTARAKHAND	447	1252
24	ANDAMAN & NICOBAR	0	0
25	CHANDIGARH	0	0
26	D. & NAGAR HAVELI and DAMAN & DIU	0	0
27	Ladakh	70	76
28	LAKSHADWEEP	0	0
29	ARUNACHAL PRADESH	0	0
30	ASSAM	60	60
31	MANIPUR	94	83
32	MEGHALAYA	0	0
33	MIZORAM	0	0
34	NAGALAND	250	250
35	SIKKIM	0	0
36	TRIPURA	0	0
	Total	70444	123287
